

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3092
ANSWERED ON 19/03/2025

INSTALLATION OF SOLAR PUMPS UNDER PM-KUSUM

3092. SHRI BAJRANG MANOHAR SONWANE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details and the number of solar pumps installed under Pradhan Mantri- Kisan Urja Suraksha Utthaan Mahaabhiyaan (PM-KUSUM) in the State of Maharashtra;
- (b) the target set for installation of solar pumps under PM-KUSUM along with the percentage of this target that has been achieved so far;
- (c) the allocation of funds made for solar pump installations thereunder and the percentage of funds utilized, State-wise;
- (d) the details of subsidy structure for farmers installing solar pumps under PM-KUSUM along with the details of revision in subsidy amounts recently, if any;
- (e) the criteria being used to select beneficiaries for solar pump installations under the PMKUSUM and the manner in which the Government ensures that small and marginal farmers are prioritized; and
- (f) whether there are any plans to expand PM-KUSUM to include additional beneficiaries or to increase capacity of solar pump installations and if so, the details thereof along with the proposed timeline in this regard?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) As reported by the State Implementing Agencies (SIA) of Maharashtra, a total of 3,36,289 pumps have been installed in the State.
- (b) to (c) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs. The funds under the scheme are released based on the progress of installation reported by the SIAs and as per provisions of the scheme guidelines.

The State/UT wise progress under PM KUSUM, including, is placed at **Annexure-I**.

The details of the funds released are placed at **Annexure-II**.

(d) Under Component B of PM KUSUM scheme, Central Financial Assistance (CFA) of 30% (or 50% for North Eastern Region/Hilly region/Islands) of the benchmark cost or tender rates, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary.

The Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.

There has been no revision in subsidy amount for installing solar pumps under the scheme.

(e) Under Component-B of the scheme, individual farmers, cluster irrigation systems, Water User Associations (WUA), Farmer Producer Organizations (FPO), Primary Agriculture Credit Societies (PACS) can install the standalone solar pumps. The SIAs are responsible for the selection of beneficiaries.

As per PM KUSUM scheme guidelines, priority would be given to small and marginal farmers by SIA while implementing the scheme.

(f) No proposal under consideration, as the scheme is valid till 31.03.2026.

**Annexure-I referred to in reply to part (b) to (c) of Lok Sabha Unstarred Question No.
3092 for 19.03.2025**

State/UT-wise progress under PM-KUSUM Scheme (as on 28.02.2025)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (IPS+FLS)
1	Andaman & Nicobar Islands	0	0	34	0	436	0	0
2	Andhra Pradesh	0	0	0	0	0	100000	0
3	Arunachal Pradesh	0	0	700	434	0	0	0
4	Assam	2	0	4000	0	0	0	0
5	Chhattisgarh	30	4	0	0	0	0	0
6	Bihar	0	0	0	0	0	70000	0
7	Gujarat	0	0	18212	9349	0	725000	91976
8	Goa	50	0	900	100	0	11000	700
9	Haryana	158	6.65	197655	149717	0	12899	0
10	Himachal Pradesh	100	25.95	1270	785	0	0	0
11	Jammu & Kashmir	0	0	5000	2228	0	0	0
12	Jharkhand	0	0	42985	31509	0	0	0
13	Karnataka	0	0	41360	1895	0	766588	5066
14	Kerala	0	0	8	8	39448	25387	8999
15	Ladakh	0	0	1400	0	0	0	0
16	Madhya Pradesh	1790	48.63	59400	7325	0	445000	7417
17	Maharashtra	260	6	505000	336289	0	775000	113640
18	Manipur	0	0	1150	78	0	0	0
19	Meghalaya	0	0	3035	98	0	0	0
20	Mizoram	0	0	1700	40	0	0	0
21	Nagaland	0	0	265	65	0	0	0
22	Odisha	40	0	16441	5666	0	10000	0
23	Puducherry	0	0	0	0	0	0	0
24	Punjab	0	0	33000	12952	186	95000	0
25	Rajasthan	6550	338.75	162914	96731	6418	400000	20108
26	Tamil Nadu	14	1	5200	4187	5000	6000	0
27	Telangana	1000	0	0	0	28000	0	0
28	Tripura	5	0	10895	4072	3600	0	50
29	Uttar Pradesh	1	0	110948	61181	12000	129000	2000
30	Uttarakhand	0	0	5685	866	200	0	0
31	West Bengal	0	0	0	0	20	0	20
	Total	10,000	430.98	12,29,157	7,25,575	95,308	35,70,874	2,49,976

Based on total allocation of 12,29,157 pumps, 59% installation has been done under Component B.

Annexure-II referred to in reply to part (b) to (c) of Lok Sabha Unstarred Question No. 3092 for 19.03.2025

State/UT-wise fund released under Component B of PM-KUSUM Scheme (as on 28.02.2025)

State	Fund released in Component B (Rs in Crore)
Andhra Pradesh	-
Arunachal Pradesh	4.24
Assam	-
Chhattisgarh	-
Bihar	-
Gujarat	88.46
Goa	0.43
Haryana	979.68
Himachal Pradesh	11.78
Jammu & Kashmir	20.47
Jharkhand	88.07
Karnataka	84.89
Kerala	0.07
Ladakh	-
Madhya Pradesh	71.87
Maharashtra	1,762.65
Manipur	0.92
Meghalaya	0.59
Mizoram	2.57
Nagaland	0.54
Odisha	8.29
Puducherry	-
Punjab	81.59
Rajasthan	821.58
Tamil Nadu	37.49
Telangana	-
Tripura	27.74
Uttar Pradesh	287.31
Uttarakhand	26.71
West Bengal	-
Others	-
Total	4,407.93
Based on budgetary outlay of Component B, 27.69% has been utilized.	